

IN THE HIGH COURT OF JHARKHAND AT RANCHI**W.P.(S) No.1595 of 2020**

Md. Waquas Sujauddin

..... Petitioner

Versus

Director General Prasar Bharti & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Kalyan Roy, Advocate

For the Respondents

: Mr. Rajiv Sinha, A.S.G.I.

02/Dated: 09/07/2020

Heard, Mr. Kalyan Roy, learned counsel for the petitioner and Mr. Rajiv Sinha, learned A.S.G.I, appearing for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the petitioner submits that he will serve two copies of writ petition to Mr. Rajiv Sinha, learned A.S.G.I. in this week itself.

Post the matter on 22.07.2020.

Let the name of Mr. Rajiv Sinha, learned A.S.G.I. be reflected in the cause list on behalf of the respondents.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/